

4. Asstt. Engineer (Elect.)

The allotment to Asstt. Engineers has been made being essential staff eligible for such allotments. The quarters allotted to Superintending surveyor of Works (NDZ-1) and Executive Engineers were lying vacant due to lack of demand of essential maintenance staff entitled to these accommodations. These were, therefore, allotted to the two Senior Officers of the Zone who were willing to accept the accommodation of lower category.

Land Required for Visakhapatnam Steel Plant

10155. SHRI BHATTAM SRIRAMAMURTHY: Will the Minister of STEEL AND MINES be pleased to state:

(a) the extent of land acquired so far for setting up Visakhapatnam Steel Plant and its break up into land owned by Government and private land owners;

(b) the additional land required for the

Steel Plant and the present stage of land acquisition proceedings for the same;

(c) the rate of compensation Government have agreed to pay to the private land owners and for State Government lands and the total amount payable to both of them, separately;

(d) whether compensation for the land acquired for the Andhra Pradesh Refractories at Agnampudi was paid at the same rate as the lands for the Steel Plant as it is considered an allied industrial unit; and

(e) if not whether additional compensation is proposed to be paid for the land acquired for Andhra Pradesh Refractories also?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) and (b). As on 31.3. 1988 the position regarding the land already acquired and the land yet to be acquired was as follows:-

<i>Category of land</i>	<i>Land already acquired (in Acres)</i>	<i>Land yet to be acquired (in Acres)</i>
Private land	11,768.28	1083.61
Village site	188.98	13.78
State land	8,340.68	1561.44
	20,297.92	2658.83

The matter relating to the acquisition of balance land is being followed up with the concerned parties.

(c). Private Land:

Dry land	: Rs. 17,000/- per acre
Wet land	: Rs. 20,000/- per acre

village site : Rs. 6/- per sq. yd.

Total amount payable : Rs. 20,99 crores.

State Government land:

: Rs. 1050-Rs. 1270 per acre

Village site : Rs. 2.7 - Rs. 4/- per sq. yd.,

Total compensation paid to the
State Government : Rs. 1,38,34,714/-

(d) and (e). No information is available with the Department of Steel.

Over-Head Tank in R.K. Puram New Delhi

10156. SHRI D.P. YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the over-head tank constructed during 1970 in Sector 3, R.K.Puram New Delhi -22 is not being utilized for storage and Distribution of water;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken in the matter keeping in view the problem of acute shortage of drinking water felt by the residents of the area?

THE MINISTER OF URBAN DEVELOPMENT AND THE MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Scheme for intensification of Co-operative Education

10157. PROF. NARAIN CHAND PARASHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) Whether the National Cooperative Union of India is implementing the scheme for intensification of cooperative education in states which are under developed in cooperative activities in the country; and

(b) if so, the names of the 15 projects launched under this scheme and a brief resume of their functioning during the past three years.?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir.

(b) The name of the 14 projects in 8 Cooperatively under developed States under the Scheme are:-

- 1) Nalbari (Assam).
- 2) Patna (Bihar)
- 3) Ranchi (Bihar),
- 4) Mashobra (Simla, Himachal Pradesh)
- 5) Jammu (Jammu & Kashmir)
- 6) Srinagar (Jammu & Kashmir),
- 7) Imphal (Manipur)